## **Employment to Rural Youths in Haryana**

2413. SHRI LACHHMAN SINGH: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the number of unemployed rural youths in Haryana provided employment so far under various schemes and programmes during the last three years, year-wise and district-wise;

(b) the target fixed and achivement made for the rural employment during this period; and

(c) the effective measures being taken by Government to provide more employment to the unemployed youths in the State?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND **EMPLOYMENT** (SHRI CHANDRA DEO PRASAD VERMA): (a) and (b) Rural Development Integrated Programme (IRDP), Jawahar Rozgar Yojana (JRY) and Employment Assurance Scheme (EAS) are special programmes employment being implemented by the centre in Harvana to provide self employment and wage employment for the unemployment and underemployed persons including eligible rural unemployed youths. District-wise targets and achievement are not monitored. However, the details of the target fixed and achievement made for self employment wage-employment in Haryana under these programmes are as under:-

Scheme/Years		Target	Achievement	
I. IRDP	: 1993-94	17989 Families	34026 Families	
	1994-95	14715 -do-	28285 -do-	
	1995-96	Not fixed	29771 -do-	
II JRY :	1993-94	38.64 lakh Mandays	33.29 Lakh Mandays	
	1994-95 1995-%	33.29 -do- 34.63 -do-	33.96 -do- 33.50 -do-	
III EAS :	1993-94	Not fixed	15.20 -do-	
	1994-95	-do-	34.64 -do-	
	1995-96	-do-	52.11 -do-	

(c) The following are some of the important measures being taken by the Government to provide more employment in an effective manner:—

(i) Greater involvement of Panchayati Raj Institutions in the implementation of Integrated Rural Development Programme (IRDP).

(ii) Abolition of the cut off line (fixed at Rs. 8,500/-) to enable all families Living below the poverty line to be assisted under IRDP.

(iii) Switch over from front-end subsidy to back-end subsidy i.e. depositing of the subsidy amount in the name of beneficiary in the bank with the stipulation that the money so deposited will be adjusted towards the last few -instalments of repayment.

(iv) Enhanced subsidy for trained, educated rural youth belonging to families below poverty line.

(v) Increase in ceiling for programme infrastructure from 10% to 25% in North-Easters States including Sikkim and 20% in other parts of the country.

## Oil and Gas Plants in Orissa

2414. SHRI MAURICE KUJUR: Will the PRIME MINISTER be pleased to state:

(a) the number of oil and gas plants

functioning in Orissa at present;

(b) the details of production of these projects during 1995-96 and till date;

(c) whether Government propose to set up some more such plants in the State; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b) The details of LPG bottling plants and oil depots of marketing oil companies functioning in Orissa are as under:—

LPG Bottlin Plants	g Production in MTPA
	(1995-96) (1996-97)
	(upto July, 1996)
(a) Jatani	31172 10997
(b) Balasore	41600 8100
(c) Khurda	13694 3753
Old Depots	
(a) Cuttack	91384 31753
(b) Sambalpur	64378 21690
(c) Behrampur	24653 10416

(c) and (d): IOC has signed an MOU with Kuwait Petroleum Corporation (KPC) recently to set up a 6 MMTPA refinery in Orissa as Joint Venture Project. Government have accorded stagc-1 clearance of the project for preparation of detailed feasibility report. Besides this, Bharat Petroleum Corporation Limited (BPCL) have plans to set up new oil depots at Paradeep, Balasore Rourkela and Rayagada. Oil Indid Limited (OIL) has done exploratory work in Mahanadi basin and drilled 4 wells in the onshore and 11 wells in offshore but no commercial discovery of hydrocarbons has been made. OIL plans to start the second phase of drilling in the North East Coast offshore in Orissa in 1996-97 by drilling an exploratory well.

## Power Projects Awaiting Clearance from CEA

2415. SHRI V. NARAYANASAMY: be pleased to state:

(a) whether it is a fact that around 30 power projects are awaiting clearance from the Central Electricity Authority;

(b) if so, the details thereof and since when these have been awaiting clearance;

(c) the expected power generating capacity;

(d) whether there are proposed to be set up in the public sector or private sector; and

(c) the steps proposed to be taken to expedite work on these projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) to (e) The details of 7 Private Sector porjects aggregating to 2746 MW (Thermal 1930 MW and Hydro 816 MW) and 13 projects in State and Central Sector aggregating to 7172 MW (Thermal 6372 MW and Hydro 800 MW) for which Detailed Project Reports have been received and which are currently under various stages of examination in the Central Electricity Authority (CEA) as given in the Statement (see below). The techno-economic clearance of these projects by CEA are pending, for want of various inputs from the project authorities, which cover statutory and other clearances from the state and central agencies, additional information on project costs and financial packages, fuel and other linkages, environment clearances etc. from the promoters of the projects. These project proposals would be considered for accord of tcchno-economic clearance by the CEA as soon as the pending inputs, clearances are tied up by the projects proponents.